## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 1024/(MAH)/2017 MA No.376/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

SIGNATURE

D271-1

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Charbhuja Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

I VINEET. N

S. No. NAME

JAGTAP

1/2

NEHA JACTAP

+ASS

DESIGNATION

ADVOCATE FOR

PETITIONER

ORDER MA 376/2017 IN CP 1024/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter for tomorrow i.e. 19.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)